

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1999 of 2015

1. Munna Khan
2. Shankar Lal Goyal
3. Dibakar Nandan..... **Petitioner(s)**
Versus
State of Jharkhand **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

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For the petitioner : Mr. Lukesh Kumar, Advocate.
For the State : Mr. S.K.Keshri, A.P.P.

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11/09.07.2020 Counsel for the petitioner prays for adjournment.
List this case in usual course after the Court starts normal
functioning, post COVID-19.
In the meantime, interim order dated 07.10.2015, shall continue.

(Ananda Sen, J)